

Central Administrative Tribunal  
Principal Bench

O.A. No. 1103 of 2001  
M.A. No. 941 of 2001

New Delhi, dated this the 2nd May, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Dr. Ved Parkash
2. Dr. Suhachchan Pandey
3. Dr. Guddi Kaul
4. Dr. Daisy Lahiri

All are working as Research Assistants  
in the Central Hindi Directorate,  
New Delhi. .. Applicants

(By Advocate: Shri S.C. Luthra)

Versus

1. Union of India through  
the Secretary,  
Ministry of Human Resources Development,  
Dept. of Secondary Education &  
Higher Education,  
Shastri Bhawan, New Delhi.
2. The Director,  
Central Hindi Directorate,  
West Block VII,  
R.K. Puram,  
New Delhi. .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicants seek a direction to hold the DPC  
for grant of 1st financial upgradation in terms of  
ACP Scheme within a time frame and to inform  
applicants of the result of the same.

2. Applicants' counsel Shri Luthra informs  
us that applicants have filed their representation  
dated 20.12.2000 and 4.4.2001 (Annexure A-2) but no  
action has been taken by the respondents on the

aforesaid representations.

3. If these submissions are correct we dispose of this O.A. at this preliminary stage itself with a direction to Respondents to dispose of the aforesaid representations made by applicants by means of detailed, speaking and reasoned order in accordance with rules and instructions within two months from the date of receipt of a copy of this order under intimation to applicants.

4. If any further grievance still survives it will be open to applicants to agitate the same through appropriate original proceedings in accordance with law, if so advised.

5. The O.A. stands disposed of accordingly.  
No costs.

6. Let a copy of the O.A. be annexed along with this order.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S. R. Adige  
(S. R. Adige)  
Vice Chairman (A)

karthik